

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR THREE C GREEN DEVELOPERS PRIVATE LIMITED

(Under Regulation 36A(1) of Insolvency & Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	THREE C GREEN DEVELOPERS PRIVATE LIMITED PAN – AADCT7049J CIN: U70102DL2010PTC211958
2.	Address of the registered office	C-23 Greater Kailash Enclave, Part-I New Delhi DL 110048 IN (office not maintained/ in control)
3.	URL of website	No website is maintained by CD
4.	Details of place where majority of fixed assets are located	Sector-78,79 and 101 of Noida, UP
5.	Installed capacity of main products/ services	Not Applicable as Land developer
6.	Quantity and value of main products/ services sold in last financial year	NIL Land Allotted/ Transfer / Sold
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained upon request at email id: ip.threecgreen@gmail.com and may mark cc to Regd. E-mail id: cagcmisra@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Minimum Net worth should be Rs. 250 crores for Financial Institutions and Rs. 100 crores for other Person, Refundable EMD of Rs. 2 crores with EOI and Refundable EMD of Rs.3 crore with Resolution Plan , Eligibility under section 29A of Insolvency & Bankruptcy Code. Detailed information on eligibility criteria should be obtained upon request at ip.threecgreen@gmail.com
10.	Last date for receipt of expression of interest	27-02-2023
11.	Date of issue of provisional list of prospective resolution applicants	08-03-2023
12.	Last date for submission of objections to provisional list	14-03-2023
13.	Process email id to submit EOI	ip.threecgreen@gmail.com

Note : This invitation of EOI is subject of approval of extension of time period under CIRP by Hon'ble Adjudicating Authority.

For THREE C GREEN DEVELOPERS PRIVATE LIMITED

Sd/-

CA Gyan Chandra Misra

Resolution Professional (RP) in the matter of

THREE C GREEN DEVELOPERS Private Limited

Regn. No: IBBVIPA-001AP-P-01797/2019-2020/12789

Comm. Email id: ip.threecgreen@gmail.com

Regd. E-mail id: cagcmisra@gmail.com

Regd. Office: Hall No. 2, II Floor, Plot No. 17, SS Tower, Sector-4,

Vaishali ,Ghaziabad, Uttar Pradesh, 201010

Date : 10.02.2023

Place : New Delhi